

Annexure - 8

Name of the Corporate Debtor : -LAS Cargo Private Limited

Date of commencement of CIRP - 09.06.2023

List of creditors as on - 31.08.2023

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	AIR INDIA LIMITED	U62200HR2007PLC111539	23.06.2023	2,83,12,981.95	1,72,36,133.00	Unsecured	Nil	Nil	No	16.24%	Nil	Nil	Nil	1,10,76,848.95	Principal Amount is admitted and Interest Amount is under verification

Sd-

Pramodkumar Ramesh Ladda

Deemed Resolution Professional

For: - LAS Cargo Private Limited

IP Registration No.: IBBI/IPA-002/IP-N00694/2018-2019/12148

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